

10 CA 237/2006

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 17.09.2009

Coram:

Hon'ble Mr. Justice R. Thangappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

The Order pronounced in open Court today vide separate sheets attached to OA 800/05. The Original Application stands dismissed.

Member (A)

Member (J)